

**(2024) 02 TP CK 0017**

**Tripura High Court- Agartala**

**Case No:** Writ Petition (C) No. 710 Of 2023

Suman Majumder

APPELLANT

Vs

Union Of India And 3 Ors.

RESPONDENT

---

**Date of Decision:** Feb. 6, 2024

**Hon'ble Judges:** Arindam Lodh, J

**Bench:** Single Bench

**Advocate:** V. Poddar, B. Majumder

---

**Judgement**

Arindam Lodh, J

Mr. B. Majumder, learned Dy. SGI appearing for the respondents-Union of India has sought for an adjournment for filing counter-affidavit.

Prayer stands allowed.

List the matter on **26.02.2024**.